\>

12.23 ½ hrs.

Title: Papers laid on the Table by members/ministers.

THE DEPUTY PRIME MINISTER AND IN CHARGE OF THE MINISTRY OF HOME AFFAIRS AND MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI L.K. ADVANI) : I beg to lay on the Table --

1. A copy of the Central Industrial Security Force (Amendment) Rules, 2003 (Hindi and English versions) published in Notification No. G.S.R. 462 (E) in Gazette of India dated the 9th June, 2003 under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968.

   (Placed in Library. See No. LT 7777/2003)

2. A copy of the Indo-Tibetan Border Police Force, General Duty Cadre, (Group 'B' and 'C' posts) Recruitment (Amendment) Rules, 2003 (Hindi and English versions) published in Notification No. G.S.R. 447 (E) in Gazette of India dated the 30th May, 2003 under sub-section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992.

(Placed in Library. See No. LT 7778/2003)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK): On behalf of Shri I. D. Swami, I beg to lay on the Table a copy of the Central Reserve Police Force Group 'A' (General Duty) Officers Recruitment (Amendment) Rules, 2003 (Hindi and English versions) published in Notification No. G.S.R. 456 (E) in Gazette of

India dated the 5th June, 2003 under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949.

(Placed in Library. See No. LT 7779/2003)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK): I beg to lay on the Table a copy of the Border Security Force (General Duty Officers) Recruitment (Amendment) Rules, 2003 (Hindi and English versions) published in Notification No. G.S.R. 373 (E) in Gazette of India dated the 1st May, 2003 under sub-section (3) of section 141 of the Border Security Force Act, 1968.

(Placed in Library. See No. LT 7780/2003)